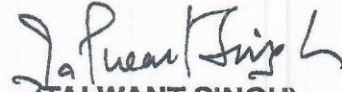


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In partial modification to office order No.784/24727-24887/RTI(Central)/THC/ 2018 Dated 10.04.2018, **Sh. Ajay Kumar Kuhar, Spl. Judge (PC Act) (CBI) (Central)** is hereby designated as **First Appellate Authority under RTI Act-2005**, in place of Sh. Kovai Venugopal, an Officer of Delhi Higher Judicial Service, with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

District & Sessions Judge (HQs)

No. 719/16624-16764 /F.1(3)/Gaz/19

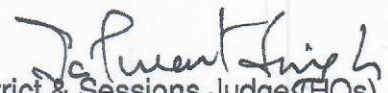
Delhi

Dated 18 MAR 2019

Copy forwarded for information & necessary action to :-

Sub:- Designation of First Appellate Authority

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all Court Complexes, Delhi/New Delhi with the request to circulate the same to the Judicial Officers and staff posted in their respective district.
3. Sh. Sunil Kumar Aggarwal, Judge In-charge Mediation Centre/Officer In-charge, RTI Branch (Central) Tis Hazari Courts, Delhi.
4. The Officer Concerned.
5. All the Judicial Officers (Central) Tis Hazari Courts, Delhi.
6. Sh. Ashish Aggarwal, Addl. Sessions Judge (Central)/Link Appellate Authority, Tis Hazari Courts, Delhi.
7. Sh. Kovai Venugopal, Additional Director, Delhi Judicial Academy, Dwarka, New Delhi.
8. The Secretary (AR), Administrative Reforms Department, 7th Level, C-Wing, Delhi Secretariat, GNCTD, New Delhi.
9. The Sr. AO(J)/AO(J)/PIO, all the Branches (Central) Tis Hazari Courts, Delhi.
10. The P.S. to the undersigned.
11. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
12. For uploading on LAYERS.


District & Sessions Judge (HQs)
Delhi

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